

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1910
ANSWERED ON:04.12.2014
DRINKING WATER AND SANITATION PROJECTS
Patel Shri Dilip

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of projects submitted by the Government of Gujarat during each of the last three years regarding sanitation and drinking water;
- (b) the details of projects approved and the assistance provided during the said period; and
- (c) the details of the projects not approved or still under consideration and the reasons for rejection and delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

(a) and (b) Under the National Rural Drinking Water Programme (NRDWP), Government of India supplements the efforts of the States by providing them with technical and financial assistance for providing safe and adequate drinking water supply to the rural areas of the country. The mode of implementation of the NRDWP is through State Government Departments/ Boards in charge of rural water supply.

Under the NRDWP, the State Governments are vested with the powers to plan, approve and execute drinking water supply schemes. The projects/schemes to provide drinking water to the rural population are approved at the level of State Level Scheme Sanctioning Committee (SLSSC) in which representative of the Ministry of drinking Water and Sanitation is present to see that the schemes sanctioned/ approved as per the targets set under the Annual Action Plan. The schemes/projects regarding rural water supply are not approved at the Ministry's level.

In respect of rural sanitation programme, Project Implementation Plan (PIP) of 25 districts have been approved by Government of India. No new PIP has been submitted by Government of Gujarat during last 3 years. The Central share released during last 3 years to Gujarat is as under:-

Year	Fund released (Rs. in crore)
2011-12	43.08
2012-13	39.49
2013-14	52.64

(c) Does not arise.